

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R.R. BHOSALE  
COURT 55 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 17-08-2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
<b>REPLY</b>				
1	SPL CASE MCOE Exh- 396 Accd no.9	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
2	SPL CASE MCOE Exh- 397	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
3	SPL CASE MCOE Exh- 399 Accd no.4	01/2015	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 Ors	SPP Pradeep Gharat Adv. Nazneen Khatri
4	SPL CASE MCOE B.A. (Accused - Bipin Patil)	14/2015	The State DCB CID through I.O. Yashwant Watkar V/s. Aniket Anand Jadhav @ Andy and Others	SPP Jaysing Desai Adv. Rahul Arote
<b>ORDER</b>				
5	CRI APPEAL	583/2011	Ramesh Prasanna @ MA-1944- 11@-A-1853-11 V/s. Pratibha Bangera and State	Adv. Qazi Advi. Smt. Dhuru
<b>HEARING</b>				
6	SPL CASE Discharge Application Exh- 4, 5	471/2020	The State of Maharashtra through DCB CID Mumbai V/s. Krushnadar Shivnath Singh @ K.D. Singh @ Shivam	
7	SPL CASE MCOE B.A.	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A-1 to 6, Adv. Gosavi A-7